

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1131 TO BE ANSWERED ON: 25.07.2025

SHORTAGE OF DAP

1131:SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that farmers are facing acute shortage of DAP (Di-ammonium Phosphate) fertilizer for sowing crops in Gondpipri taluka of Chandrapur district of Maharashtra;
- (b) if so, the total demand of DAP fertilizer in Gondpipri taluka at present and the quantum of fertilizer that is actually available along with the reasons for shortage of said fertilizer;
- (c) whether the Government has received complaints of artificial man-made shortage of DAP fertilizer and jacking of its prices;
- (d) if so, the details of action taken/proposed to be taken by the Government against the companies and individuals involved in such irregularities; and
- (e) the action taken by the Government to provide adequate stock of DAP fertilizer at farmer cooperative institutions and agriculture centres and to ensure that farmers get fertilizer on time and at reasonable rates?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (d) The availability of DAP has remained adequate in the State of Maharashtra during the ongoing Kharif 2025 season. From 01.04.2025 to 22.07.2025, 2,98,000 Metric Tons of DAP has been made available in the State against the pro-rata requirement of 2,89,000 Metric Tons and the State currently holds closing stock of 1,11,000 Metric Tons of DAP. However, the distribution of fertilizers within the State at district/taluk level is done by the State Government.

Further, as per the information received from State Government of Maharashtra, no such case regarding artificial man-made shortage of DAP fertilizer and jacking of its prices has been reported.

(e) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:

i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers viz. Urea, DAP, MOP and NPKS.

ii. On the basis of requirement projected, Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS);

iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

Further, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers depending on their nutrient content. Under NBS Scheme, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government.
